

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 117 of 2015**

Dated: 19<sup>th</sup> February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Lanco Amarkantak Power Ltd. ....Appellant(s)  
Versus  
Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Akhil Sibal, Mr. Deepak  
Khurana and Mr. Vikas Mishra

Counsel for the Respondent(s) : Mr. M.G. Ramachandran and  
Mr. Shubham Arya for R.2

**ORDER**

Mr. M. G. Ramachandran, learned counsel for the appellant has argued for some time on the issues involved in both these appeals, being Appeal No. 107 of 2015 and Appeal No. 117 of 2015

Post these appeals for remaining arguments by the parties on **18<sup>th</sup> /  
19<sup>th</sup> April, 2016.**

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Surendra Kumar)  
Judicial Member**

sh/vg